61

Pune in Maharashtra. The breakup of these missionaries in the Eastern region, Punjab and Maharashtra is given below:

S.No. State		5			No. of foreign missiona ries
I. Assam		0	Ē		17
2. Meghalaya					91
3. Mizoram			*	28	Nil
4. Nagaland		100	25		1
5. Manipur	*		,		Nil
6. Tripura			*		Nil
7. Arunachal	Prad	esh	×	28	Nil
8. West Benga	1		2.		284
9. Orissa		•	*	4	56
ro. Punjab	*	,	*0		14
11. Maharashti and Nag				une •	305

These missionaries are working at teachers, social workers, administrators, doctors, nurses, priests etc.

## **Empanelment for the post of Joint Secretary**

- 429. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the empanelment of officers belonging to certain Group 'A' services for the level of Joint Secretary's rank have been delayed by two to three years;
- (b) what is the latest year for which I.A.S. officers have been screened for the posts of Joint Secretary; and
- (c) whether it is being done regularly and on time if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No Sir. The assessment of eligible officers belonging to Central Group 'A' services for their suitability for holding posts at the level of Joint Secretary is undertaken as and when their complete service particulars are furnished by the respective Cadre Controlling Authorities.

- (b) I.A.S. officers are assessed for the posts of the level of Joint Secretary after they have completed 17 years of service. I.A.S. officers upto 1963 batch have since been assessed for holding Joint Secretary level posts at the Centre. The assessment of I.A.S. officers of 1964 batch is now being taken up.
  - (c) Does not arise.

## Recommendations of A.R.C. regarding deputation of officers of C.S.S.

- 430. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Administrative Reforms Commission recommended a uniform criterion for all Group 'A' services for deputation to Central Secretariat Service and Government have accepted the same;
- (b) whether it is also a fact that Government have laid down a new criterion of Minimum Pay as Rs. 1200 for Under Secretaries, Rs. 1400 for Deputy Secretaries, Rs. 1800 for Directors and Rs. 2250 for Joint Secretaries for panelment to C.S.S. whereas no such criterion is applied to IAS Officers; and
- (c) if so, what are the reasons therefor and in what manner Government propose to remove the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P.